

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6243/2024 BLAPL/1760/2024	JITU MAJHI @ VOKAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SASON /307 /2021 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0004731/2021
2	D-BLAPL/6264/2024 BLAPL/1761/2024	SRINATH @ SINATH JALLI VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	BALUGAON P.S. /238 /2021 A.D.J.,KHURDA(Khordha) ST/0000109/2022
3	D-BLAPL/6274/2024 BLAPL/1762/2024	HARISH KUMAR JAITWAR VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /133 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000146/2023
4	D-BLAPL/6279/2024 BLAPL/1763/2024	HEMANT KUMAR CHOUDHRY @ HEMANT KUMAR CHODHARY VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 1ST ADDL SESSIONS JUDGE, SAMBALPUR TR/0000109/2023
5	D-BLAPL/6280/2024 BLAPL/1764/2024	K.MADHABA RAO VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	LAXMISAGAR P.S. /45 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000038/2024
6	D-BLAPL/6298/2024 BLAPL/1765/2024	DEEPAK MOHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	AIRPORT /292 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000375/2022
7	D-BLAPL/6299/2024 BLAPL/1766/2024	BHARAT MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /1 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000001/2024
8	D-BLAPL/6304/2024 BLAPL/1767/2024	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TOMANDO /34 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000075/2024
9	D-BLAPL/6351/2024 BLAPL/1768/2024	KUNDAN YADAV VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000065/2023
10	D-BLAPL/3156/2024 BLAPL/1769/2024	DILIP BARIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NALCO /6 /2024 SPL.JUDGE,ANGUL(Anugul) Spl/0000002/2024
11	D-BLAPL/4309/2024 BLAPL/1770/2024	KISHORE CHANDRA SETHI @ KALIA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHURDA MODEL /483 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000505/2022

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12	D-BLAPL/6382/2024 BLAPL/1771/2024	BANA PARIDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /123 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000456/2023
13	D-BLAPL/5867/2024 BLAPL/1772/2024	SUBHAM SANJAY SINDE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /69 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000065/2023
14	D-BLAPL/5973/2024 BLAPL/1773/2024	CHAITYANA HIAL VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /391 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000855/2023
15	D-BLAPL/5893/2024 BLAPL/1774/2024	NANDU@SATYAPRAKASH NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /980 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001996/2023
16	D-BLAPL/4978/2024 BLAPL/1775/2024	HARIALU BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 A.D.J.,NAWAPARA(Nuapada) Sa/0000041/2023
17	D-BLAPL/5929/2024 BLAPL/1776/2024	CHAGALA @ BIJAYA PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	OLATPUR /93 /2022 1ST ADJ,CUTTACK(Cuttack) ST/0000044/2023
18	D-BLAPL/6025/2024 BLAPL/1777/2024	TASILI MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	AMBADOLA /176 /2022 A.D.J., GUNUPUR(Rayagada) CT/0000023/2023
19	D-BLAPL/4980/2024 BLAPL/1778/2024	SAHADEB BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 A.D.J.,NAWAPARA(Nuapada) Sa/0000041/2023
20	D-BLAPL/5957/2024 BLAPL/1779/2024	B. LINGARAJ RAO @ ANIL RAO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /439 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000579/2023
21	D-BLAPL/6039/2024 BLAPL/1780/2024	BIBEKANANDA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /120 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000114/2023
22	D-BLAPL/4984/2024 BLAPL/1781/2024	MANDHAR BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /157 /2023 A.D.J.,NAWAPARA(Nuapada) Sa/0000041/2023
23	D-BLAPL/6052/2024	PRADIP @ PRADEEP DASH	RAMANIKANTA PATTNAIK	DASARATHPUR /28 /2023

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	BLAPL/1782/2024	VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur) CT/0000442/2023
24	D-BLAPL/6042/2024 BLAPL/1783/2024	VISHAL PAL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MAIDALPUR /40 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) TR/0000008/2023
25	D-BLAPL/5333/2024 BLAPL/1784/2024	RAJA @ MAHADEV GODAIT VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRMITRAPUR /13 /2024 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000020/2024
26	D-BLAPL/6048/2024 BLAPL/1785/2024	GANESH SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /281 /2023 A.D.J.,NAYAGARH(Nayagarh) TR/0000010/2024
27	D-BLAPL/6168/2024 BLAPL/1786/2024	KANDHA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KESINGA /479 /2022 ASST. SESSIONS JUEGE,BHAWANIPAT CT/0000055/2023
28	D-BLAPL/6181/2024 BLAPL/1787/2024	TAPAS KUMAR SWAIN @ NALI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
29	D-BLAPL/5502/2024 BLAPL/1788/2024	DANIYAL NAYAK VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	KOTOAGARH /32 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000044/2024
30	D-BLAPL/6203/2024 BLAPL/1789/2024	RINTU DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /123 /2020 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000029/2020
31	D-BLAPL/6059/2024 BLAPL/1790/2024	PANDA @ SURYAKANTA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /245 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000911/2023
32	D-BLAPL/5638/2024 BLAPL/1791/2024	GOURANGA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAMBADI /310 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000673/2023
33	D-BLAPL/5687/2024 BLAPL/1792/2024	BIKI @ LAXMIDHAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /36 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000066/2024
34	D-BLAPL/6149/2024 BLAPL/1793/2024	NABA @ NABAKISHORE SAHU VS	AMIT KUMAR NATH VS	/ /0 SPL.JUDGE,ANGUL(Anugul)

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35	D-BLAPL/6220/2024 BLAPL/1794/2024	STATE OF ODISHA PAPU NAYAK @ GENDU NAYAK VS	SANTOSH KUMAR MAHANTY VS	Spl/0000036/2013 KABISURYANAGAR (KODALA) /437 /20 ADJ,KODALA(Ganjam)
36	D-BLAPL/6221/2024 BLAPL/1795/2024	STATE OF ODISHA PRADEEP KUMAR DASH VS	DEBA PRASAD DAS VS	ST/0000198/2023 SOHELLA /108 /2013 PRESIDING OFFICER,OPID COURT,SAM
37	D-BLAPL/5699/2024 BLAPL/1796/2024	STATE OF ODISHA (EOW) PRATAP KUMAR PAIKRAY VS	BIDYADHAR MANSING VS	GR/0000252/2013 KHANDAGIRI P.S. /599 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha)
38	D-BLAPL/6229/2024 BLAPL/1797/2024	STATE OF ODISHA D. SELVUMURUGAN VS	SOUBHAGYA KUMAR DASH VS	CT/0001803/2023 PADMAPUR /144 /2022 A.D.J., GUNUPUR(Rayagada)
39	D-BLAPL/6158/2024 BLAPL/1798/2024	STATE OF ODISHA KULAMONI MISHRA VS	SATYA RANJAN MULIA VS	TR/0000150/2022 / /0 SPECIAL COURT,CUTTACK(Cuttack)
40	D-BLAPL/6231/2024 BLAPL/1799/2024	STATE OF ODISHA JIBIT BEERO VS	SOUBHAGYA KUMAR DASH VS	2(A)CC/0000145/2023 R.UDAYAGIRI /4 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
41	D-BLAPL/6234/2024 BLAPL/1800/2024	STATE OF ODISHA DAITYA NAIK @ FAKIR NAIK VS	LAMBODOR ACHARI VS	Spl/0000004/2023 BADAGADA /81 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan
42	D-BLAPL/6163/2024 BLAPL/1801/2024	STATE OF ODISHA DILIP KUMAR SAHOO VS	BISHNU PRASAD PRADHAN VS	Spl/0000024/2023 AIR FIELD P.S. /144 /2020 J.M.F.C.,BHUBANESWAR(Khordha)
43	D-BLAPL/6301/2024 BLAPL/1802/2024	STATE OF ODISHA PRIYABRATA BEHERA VS	SURYAKANTA DWIBEDI VS	CT/0003512/2020 CYBER CRIME AND ECONOMIC OFFEN
44	D-BLAPL/6308/2024 BLAPL/1803/2024	STATE OF ODISHA CHAITANYA SETHY VS	BHABANI SHANKAR DASPARIDA VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000906/2023 MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack)
45	D-BLAPL/5835/2024 BLAPL/1804/2024	STATE OF ODISHA JYOTIRANJAN NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	ST/0000032/2021 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001623/2023

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46	D-BLAPL/6350/2024 BLAPL/1805/2024	NILA TADINGI @ BENIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SESHKHAL /119 /2022 A.D.J.,RAYGADA(Rayagada) CT/0000053/2023
47	D-BLAPL/6228/2024 BLAPL/1806/2024	BENUDHAR DAS VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	JAJPUR SADAR /305 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002873/2023
48	D-BLAPL/6364/2024 BLAPL/1807/2024	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	MANGALA BAG /50 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000119/2024
49	D-BLAPL/6309/2024 BLAPL/1808/2024	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KEONJHAR TOWN /2 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000001/2024
50	D-BLAPL/6313/2024 BLAPL/1809/2024	SADAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /164 /2021 J.M.F.C.,KOTPAD(Koraput) GR/0000156/2021
51	D-BLAPL/6387/2024 BLAPL/1810/2024	ARTABANDHU BANCHHOR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHATILI /269 /2022 A.D.J.,BARGARH(Bargarh) CT/0000068/2023
52	D-BLAPL/6322/2024 BLAPL/1811/2024	KRISHNA KUMAR MANDAL VS STATE OF ODISHA	ANUPAM RATH VS	S.P.(CID-CRL),CUTTACK /2 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000525/2022
53	D-BLAPL/6366/2024 BLAPL/1812/2024	RUNA NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /2 /2014 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000008/2024
54	D-BLAPL/6370/2024 BLAPL/1813/2024	RAJ NANDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /29 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000080/2024
55	D-BLAPL/6386/2024 BLAPL/1814/2024	KAILASH SWAIN VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KENDRAPARA SADAR /71 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000235/2024
56	D-BLAPL/6325/2024 BLAPL/1815/2024	SINU @ RAMAKANTA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KRUSHNA PRASAD /18 /2023 ASSISTANT SESSIONS JUDGE,PURI(Puri) ST/0000151/2023
57	D-BLAPL/6328/2024	GOPINATH BARIHA	BHARATI DASH	BHATILI /305 /2023

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	BLAPL/1816/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BARGARH(Bargarh) CT/0001847/2023
58	D-BLAPL/6330/2024 BLAPL/1817/2024	SONU @ SANU MAJHI VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA SADAR /294 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000157/2022
59	D-BLAPL/6345/2024 BLAPL/1818/2024	BAIJU PASWAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	//0 DISTRICT & SESSIONS JUDGE,SUNDER
60	D-CMP/8724/2024 CMP/180/2024	TILOTTAMA RAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SPL. 2(a)C.C./0000005/2024 // CIVIL JUDGE (SD), JALESWAR(Baleshwa
61	D-CONTC/8348/2024 CONTC/1374/2024	KANAKALATA BEHERA VS MANORANJAN NAYAK O.F.S.(SAG)	M/S. MITALEE JESTHI VS	// () //
62	D-CONTC/7191/2024 CONTC/1375/2024	JYOTSNARANI PATRA VS ARABINDA AGRAWAL, SECY., HIGHER EDUCATION DEPTT., BBSR, ODISHA	ADV. VS	// () //
63	D-CONTC/7271/2024 CONTC/1376/2024	MAMATA SARKAR VS SADIN PAWAR, I.A.S.	ADV. VS	// () //
64	D-CONTC/8034/2024 CONTC/1377/2024	BISWAJIT NAYAK VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// () //
65	D-CONTC/9269/2024 CONTC/1378/2024	DAMODAR BRAHMA VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., P.R. ND D.W. DEPT., ODISHA, BBSR.	ADV. VS	// () //
66	D-CONTC/8229/2024 CONTC/1379/2024	SUBHADRA SETHI VS USHA PADHEE, I.A.S.	ADV. VS	// () //
67	D-CONTC/8066/2024 CONTC/1380/2024	DILLIP KUMAR SETHY VS USHA PADHEE, I.A.S.	ADV. VS	// () //
68	D-CONTC/8068/2024 CONTC/1381/2024	SABITA MOHAPATRA VS	ADV. VS	// ()

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69	D-CONTC/8872/2024 CONTC/1382/2024	USHA PADHEE, I.A.S. SANTOSH KUMAR KAR VS	ADV. VS	// // ()
70	D-CONTC/7859/2024 CONTC/1383/2024	USHA PADHEE, I.A.S. ANISHA PATRA VS	ADV. VS	// // ()
71	D-CONTC/5582/2024 CONTC/1384/2024	PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ ASISH KUMAR SAHU VS	ADV. VS	// // ()
72	D-CONTC/8065/2024 CONTC/1385/2024	NARASINGHA DHAL,EXCISE COMMISSIONER,CUTTACK PRADEEP KUMAR KINDO VS	ADV. VS	// // ()
73	D-CONTC/9271/2024 CONTC/1386/2024	USHA PADHEE, I.A.S. KRUSHNA CHANDRA HARICHANDAN VS	ADV. VS	// // ()
74	D-CONTC/8226/2024 CONTC/1387/2024	ARABIND AGRAWAL, COMMISSIONER CUM SECY. TO GOVT., COOPERATION DEPT. CHHAYAKANTA PARIDA VS	ADV. VS	// // ()
75	D-CONTC/8725/2024 CONTC/1388/2024	SASWAT MISHRA, I.A.S. SWARNALATA SAHOO VS	AMIT PRASAD BOSE VS	// // ()
76	D-CONTC/8232/2024 CONTC/1389/2024	SATYABRATA SAHU, PRINCIPAL SECY., R AND D.M, DEPT. THOMPSON SAHOO VS	ADV. VS	// // ()
77	D-CONTC/8228/2024 CONTC/1390/2024	USHA PADHEE, I.A.S. SILU MAHARANA VS	ADV. VS	// // ()
78	D-CONTC/8224/2024 CONTC/1391/2024	USHA PADHEE, I.A.S. SUBHADRA BHUYAN VS	ADV. VS	// // ()
79	D-CONTC/7773/2024 CONTC/1392/2024	USHA PADHEE, I.A.S. MANAS RANJAN JENA VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// // ()

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80	D-CONTC/8305/2024 CONTC/1393/2024	ABHIMANYU SAHU VS VISHAL SINGH, I.A.S.	MANOJ VERMA VS	// 0 //
81	D-CONTC/5921/2024 CONTC/1394/2024	S. THRINADHU VS ASWATHY.S., I.A.S.	ADV. VS	// 0 //
82	D-CONTC/8915/2024 CONTC/1395/2024	MINAKETAN BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //
83	D-CONTC/9274/2024 CONTC/1396/2024	SATYA NARAYAN SAMANTASINGHAR VS ARABIND AGRAWAL, COMNR. CUM SECY., COOPERATION DEPT., ODISHA, BBSR.	ADV VS	// 0 //
84	D-CONTC/7198/2024 CONTC/1397/2024	RAJESWARI PATNAIK VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
85	D-CONTC/9136/2024 CONTC/1398/2024	DR. BALARAM BAG VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
86	D-CONTC/7196/2024 CONTC/1399/2024	NIRMAL CHANDRA PANI VS ARABINDA AGRAWAL, SECY., HIGHER EDUCATION DEPTT., BBSR, ODISHA	ADV. VS	// 0 //
87	D-CONTC/5413/2024 CONTC/1400/2024	SULOCHANA SAMAL VS SALINI PANDIT, IAS SECY, HEALTH AND F.W DEPTT., ODISHA	ADV VS	// 0 //
88	D-CONTC/6289/2024 CONTC/1401/2024	BISHNUPADA MARENDY VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
89	D-CONTC/7019/2024 CONTC/1402/2024	LAKSHMI NARAYAN DASH CHAUDHURY VS SJ. VIJAY AMRUTA KULANGE, COMMISSIONER,BBSR MUNICIPAL CORP.	ALOK KUMAR MOHAPATRA VS	// 0 //
90	D-CONTC/6912/2024 CONTC/1403/2024	ULLASHA GOUDA VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
91	D-CONTC/6909/2024	JAYANTI DEI	ADV.	//

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	CONTC/1404/2024	VS ASWATHY S., I.A.S.	VS	0 //
92	D-CONTC/6798/2024 CONTC/1405/2024	SATYABRATA SAHOO VS SUSANTA KUMAR DAS, I.A.S.	ADV VS	// 0 //
93	D-CONTC/7199/2024 CONTC/1406/2024	MADHU SUDAN PADHY VS ARABINDA AGRAWAL, SECY., HIGHER EDUCATION DEPTT., BBSR, ODISHA	ADV. VS	// 0 //
94	D-CONTC/7159/2024 CONTC/1407/2024	MANOJ KUMAR GUMANSINGH VS ASWATHY S ,IAS	ADV VS	// 0 //
95	D-CONTC/6764/2024 CONTC/1408/2024	DILLIP KANDA VS SANGRAMJIT NAYAK, DIRECTOR, MUNICIPAL ADMINISTRATION CUM ADDL. SECY., H AND U.D. DEPT.,ODISHA,BBSR.	ADV. VS	// 0 //
96	D-CONTC/7114/2024 CONTC/1409/2024	NARAHARI NANDA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
97	D-CONTC/6603/2024 CONTC/1410/2024	ISWAR CHANDRA SAHOO VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE DEPT.	ADV. VS	// 0 //
98	D-CONTC/6557/2024 CONTC/1411/2024	MIHIR KUMAR PATTANAİK VS PRITIPARNA MISHRA, TAHASILDAR, JATNI	ADV. VS	// 0 //
99	D-CONTC/6718/2024 CONTC/1412/2024	NAMITA DAS VS SAGARIKA NATH,S.P., BALASORE	ADV. VS	// 0 //
100	D-CONTC/6408/2024 CONTC/1413/2024	SATYA PRAKASH SAHOO VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPTT.	ADV. VS	// 0 //
101	D-CONTC/6404/2024 CONTC/1414/2024	SUKANTA BISWAL VS ASWATHY S., IAS	ADV. VS	// 0 //
102	D-CONTC/6403/2024 CONTC/1415/2024	AJAYA KUMAR SAHOO VS	ADV. VS	// 0

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103	D-CONTC/6401/2024 CONTC/1416/2024	ASWATHY. S, I.A.S. RAMAKANTA RAUL VS	ADV. VS	// // (
104	D-CRLMC/4626/2024 CRLMC/642/2024	ASWATHY. S, I.A.S. ASWINI @ ASBIN LAKRA VS	AKSHAYA KUMAR SAHOO VS	// RAJGANGPUR /128 /2017 J.M.F.C.,RAJGANGPUR(Sundargarh)
105	D-CRLMC/6431/2024 CRLMC/643/2024	STATE OF ODISHA BINOD PUJARI VS	AMULYA RATNA PANDA VS	GR/0000238/2017 BALLIGUDA /48 /2017 ADDL. SESSION JUDGE,BALLIGUDA(K
106	D-CRLMC/6424/2024 CRLMC/644/2024	STATE OF ODISHA SUSHAMA KUJUR VS	SANKARACHARYA CHOUDHURY VS	CT/0000051/2017 TALSARA /62 /2021 A.D.J.,SUNDARGARH(Sundargarh)
107	D-CRLMC/4690/2024 CRLMC/645/2024	STATE OF ODISHA LAXMAN BEHERA VS	PANCHANAN PANIGRAHI VS	ST/0000052/2021 KALINGA NAGAR /86 /2018 AD-HOC ADJ (FTSC),JAJPUR(Jajapur)
108	D-CRLMC/5319/2024 CRLMC/646/2024	STATE OF ODISHA CHANDRAKALA DAS VS	CHANDRAKANTA NAYAK VS	Spl/0000071/2018 KHALLIKOTE /265 /2020 ADDL SESSIONS JUDGE, KHALLIKOTE
109	D-CRLMC/5414/2024 CRLMC/647/2024	STATE OF ODISHA NARENDRA NIMAL VS	S.S.RAY (2) VS	ST/0000031/2021 BISSAMCUTTACK /131 /2001 J.M.F.C.,BISSAM CUTTACK(Rayagada)
110	D-CRLMC/5270/2024 CRLMC/648/2024	STATE OF ODISHA BULU NAYAK VS	RAMESH CHANDRA MAHARANA VS	GR/0000313/2001 CAPITAL P.S. /124 /2015 S.D.J.M.,BHUBANESWAR(Khordha)
111	D-CRLMC/6296/2024 CRLMC/649/2024	STATE OF ODISHA SK.ANWAR HOSEN @ BULU @ SK.ANWAR HUSSAIN VS	JYOTIRMAYA SAHOO VS	CT/0001419/2015 POLASARA PS /27 /2015 JMFC, POLSARA(Ganjam)
112	D-CRLMC/5985/2024 CRLMC/650/2024	STATE OF ODISHA DASARATHI SUNANI VS	AKSHAYA KUMAR SAHOO VS	GR/0000068/2015 LAKHANA /37 /2019 C.J.M.,NAWAPARA(Nuapada)
113	D-CRLMP/4966/2024 CRLMP/319/2024	STATE OF ODISHA JAYANTA KUMAR ROUT VS BANDITA MALLICK	NARESH CHANRA JENA VS	CT/0000260/2019 // (//

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114	D-CRLMP/3582/2024 CRLMP/320/2024	PRAMILA TRIPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	GOSANINUAGAM /23 /2022 () //
115	D-CRLMP/980/2024 CRLMP/321/2024	DHIRENDRA KUMAR MALLIK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //
116	D-CRLMP/6332/2024 CRLMP/322/2024	IPSITA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	MAHILA P.S.(BBSR) /13 /2024 () //
117	D-CRLMP/3975/2024 CRLMP/323/2024	RAJESH KUMAR SHARMA VS STATE OF ODISHA	JAYDEEP PAL VS	MALGODOWN /126 /2022 () //
118	D-MACA/8059/2024 MACA/121/2024	NIMANTI KANDAY VS MD. ISTIAQUE	ARPIT SARANGI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000262/2018
119	D-MACA/7395/2024 MACA/122/2024	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SANGITA DHAL	PRASANTA KUMAR MAHALI VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000043/2021
120	D-MACA/7394/2024 MACA/123/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BASANTI DASH	PRASANTA KUMAR MAHALI VS	// VTH M.A.C.T. MAYURBHANJ, BARIPADA Mac/0000078/2019
121	D-WA/8073/2024 WA/271/2024	SHRADDHA SASWOTI MOHANTY VS UNION OF INDIA	ROHIT RANJAN RAY VS	// () //
122	D-WP(C)/9350/2024 WP(C)/5076/2024	BIDYUTLATA @ BIDULATA PRADHAN VS STATE OF ODISHA	BALARAM NAYAK VS	// () //
123	D-WP(C)/8912/2024 WP(C)/5077/2024	PABAN BHUJABALA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// () //
124	D-WP(C)/8769/2024 WP(C)/5078/2024	UMAKANTA PATNAIK VS STATE OF ODISHA	SUJATA JENA VS	// () //
125	D-WP(C)/8675/2024	SUBRAT KUMAR NAYAK	SUKANTA KUMAR MISHRA	//

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	WP(C)/5079/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/8087/2024 WP(C)/5080/2024	RAMCHANDRA BEHERA VS LAND REFORM COMMISSIONER, BOARD OF REVENUE, CUTTACK	DURGA PRASAD JENA VS	// 0 //
127	D-WP(C)/8563/2024 WP(C)/5081/2024	KANGALI BAI VS COMMNR. CONSOLIDATION, BOARD OF REVENUE, CUTTACK	DURGA PRASAD JENA VS	// 0 //
128	D-WP(C)/7875/2024 WP(C)/5082/2024	CHUDAMANI PRADHAN VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
129	D-WP(C)/6954/2024 WP(C)/5083/2024	SMRUTIJIT PANDA VS SUB-COLLECTOR, KAMAKHYANAGAR	SAROJ KUMAR DASH VS	// 0 //
130	D-WP(C)/9387/2024 WP(C)/5084/2024	SANATAN BASANTRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
131	D-WP(C)/7865/2024 WP(C)/5085/2024	CHANDRABHANU PRADHAN VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
132	D-WP(C)/7387/2024 WP(C)/5086/2024	MARKANDA CHANDRA NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
133	D-WP(C)/8267/2024 WP(C)/5087/2024	PRIYARANJAN MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
134	D-WP(C)/9385/2024 WP(C)/5088/2024	GOPAL CHARAN MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
135	D-WP(C)/7380/2024 WP(C)/5089/2024	AMRUTA KUMAR MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
136	D-WP(C)/7383/2024 WP(C)/5090/2024	SURESH CHANDRA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// 0

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137	D-WP(C)/7378/2024 WP(C)/5091/2024	STATE OF ODISHA JADABA MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
138	D-WP(C)/7386/2024 WP(C)/5092/2024	JAGABANDHU MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
139	D-WP(C)/9468/2024 WP(C)/5093/2024	STATE BANK OF INDIA, CUTTACK VS M/S SHRADHANAND RICE MILL PVT. LTD., CUTTACK	SUBRAT MISRA VS	// 0 //
140	D-WP(C)/9477/2024 WP(C)/5094/2024	CHABI NAYAK VS STATE OF ODISHA	MITALEE JESTHI VS	// 0 //
141	D-WP(C)/5012/2024 WP(C)/5095/2024	PRASANTA KUMAR MISHRA VS COMMNR. BMC, BBSR	ANUP UDAYA SENAPATI VS	// 0 //
142	D-WP(C)/7700/2024 WP(C)/5096/2024	KSHITISH KUMAR SETHI VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
143	D-WP(C)/6498/2024 WP(C)/5097/2024	PRAKASH CHANDRA ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
144	D-WP(C)/9213/2024 WP(C)/5098/2024	TUSHAR KANTA MOHANTY VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
145	D-WP(C)/8701/2024 WP(C)/5099/2024	SAROJ RANJAN BHARATI VS THE ODISHA STATE CO-OPERATIVE BANK LTD.	JAJATI KISHORE MOHANTY VS	// 0 //
146	D-WP(C)/9187/2024 WP(C)/5100/2024	SOBHACHAN SAGARIA VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
147	D-WP(C)/6481/2024 WP(C)/5101/2024	PRADOSH KUMAR JENA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //

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148	D-WP(C)/2002/2024 WP(C)/5102/2024	ANADI RAM BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
149	D-WP(C)/5965/2024 WP(C)/5103/2024	SULOCHANA PRADHAN VS THE DIV. MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS	// 0 //
150	D-WP(C)/5106/2024 WP(C)/5104/2024	KEDAR JENA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
151	D-WP(C)/5329/2024 WP(C)/5105/2024	DEBARAJ DHIR VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
152	D-WP(C)/7243/2024 WP(C)/5106/2024	BISWAJIT MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
153	D-WP(C)/5328/2024 WP(C)/5107/2024	PARSHU GOCHHAYAT VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
154	D-WP(C)/6487/2024 WP(C)/5108/2024	NANDAKISHORE BADAIAK VS STATE OF ODISHA	TUSHAR KUMAR MISHRA VS	// 0 //
155	D-WP(C)/9120/2024 WP(C)/5109/2024	BHIMSEN JUANGA VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
156	D-WP(C)/4854/2024 WP(C)/5110/2024	SUDARSAN NAIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
157	D-WP(C)/5110/2024 WP(C)/5111/2024	SASIKALA NATH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
158	D-WP(C)/6853/2024 WP(C)/5112/2024	JAYORAM NAG @ JAYRAM YADAV VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
159	D-WP(C)/9119/2024	SABITRI JUANGA	ER. DEBASHISHA HOTA	//

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	WP(C)/5113/2024	VS UNION OF INDIA	VS	() //
160	D-WP(C)/9189/2024 WP(C)/5114/2024	PITMAN KARUAN VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// () //
161	D-WP(C)/6869/2024 WP(C)/5115/2024	NILAKANTH MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
162	D-WP(C)/7081/2024 WP(C)/5116/2024	ANUSPANDAN RAI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //
163	D-WP(C)/7570/2024 WP(C)/5117/2024	DILLIP DWARY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
164	D-WP(C)/6990/2024 WP(C)/5118/2024	ABHISHEK SAMAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //
165	D-WP(C)/7767/2024 WP(C)/5119/2024	JHARANA BAG VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// () //
166	D-WP(C)/7144/2024 WP(C)/5120/2024	RABINDRANATH PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //
167	D-WP(C)/7132/2024 WP(C)/5121/2024	MANOJ KUMAR NAIK VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //
168	D-ABLAPL/3296/2024 ABLAPL/2333/2024	NARESH DAS @ BANGALI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /9 /2023 () //
169	D-ABLAPL/3561/2024 ABLAPL/2334/2024	KALIA SETHY VS STATE OF ODISHA	ANNADA SANKAR JENA VS	KANAS /132 /2023 () //
170	D-ABLAPL/4168/2024 ABLAPL/2335/2024	ANANDA MADHIA VS	BISWARANJAN DALAI VS	BARAMBA /111 /2022 ()

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171	D-ABLAPL/5764/2024 ABLAPL/2336/2024	STATE OF ODISHA BARSHA RANI BAL VS	ASIT KUMAR JENA VS	// DHARMASALA /157 /2024 ()
172	D-ABLAPL/4503/2024 ABLAPL/2337/2024	STATE OF ODISHA MISHRA NAIK VS	BIDYALOK MOHAPATRA VS	// GHANTAPADA /50 /2023 ()
173	D-ABLAPL/4949/2024 ABLAPL/2338/2024	STATE OF ODISHA SANKAR PRUSTY VS	CHANDANA MISHRA VS	// GOSANINUAGAM /113 /2023 ()
174	D-ABLAPL/5817/2024 ABLAPL/2339/2024	STATE OF ODISHA BASANTA KUMAR PATTANAIAK VS	ANURAG PATI VS	// KHURDA MODEL /78 /2024 ()
175	D-ABLAPL/5229/2024 ABLAPL/2340/2024	STATE OF ODISHA GHANASHYAM SAHU VS	AMITAV TRIPATHY VS	// MAHILA (BERHAMPUR) /14 /2024 ()
176	D-ABLAPL/5964/2024 ABLAPL/2341/2024	STATE OF ODISHA DEBENDRA BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /33 /2023 ()
177	D-ABLAPL/5464/2024 ABLAPL/2342/2024	STATE OF ODISHA BANI @ BANITA NAYAK VS	DEEPAK KUMAR DAS VS	// KONARK /20 /2023 ()
178	D-ABLAPL/5466/2024 ABLAPL/2343/2024	STATE OF ODISHA IMTAYAJ KHAN VS	RABINDRA NATH PANDA VS	// BIRMITRAPUR /62 /2024 ()
179	D-ABLAPL/6150/2024 ABLAPL/2344/2024	STATE OF ODISHA TUTU DAS VS	PRABHAT KUMAR PRAHARAJ VS	// TANGI /21 /2024 ()
180	D-ABLAPL/6152/2024 ABLAPL/2345/2024	STATE OF ODISHA DILLIP KUMAR DAS VS	PRABHAT KUMAR PRADHAN VS	// TANGI /21 /2024 ()
181	D-ABLAPL/5554/2024 ABLAPL/2346/2024	STATE OF ODISHA PRATOSH SENAPATI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// SATYABADI /24 /2022 () //

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182	D-ABLAPL/5969/2024 ABLAPL/2347/2024	BHAKTA CHARANA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /243 /2023 () //
183	D-ABLAPL/6167/2024 ABLAPL/2348/2024	MADHAB BISOI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /19 /2024 () //
184	D-ABLAPL/6126/2024 ABLAPL/2349/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /38 /2024 () //
185	D-ABLAPL/6139/2024 ABLAPL/2350/2024	MD. UMMER VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	PLANTSITE /33 /2024 () //
186	D-ABLAPL/6147/2024 ABLAPL/2351/2024	PRASANTA SAHOO @ LITU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SARANAKUL /17 /2012 () //
187	D-ABLAPL/6185/2024 ABLAPL/2352/2024	TARIKTUN BIBI @ BEWA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHARICHHAKA /19 /2024 () //
188	D-ABLAPL/6361/2024 ABLAPL/2353/2024	NIAMAT ALI KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /148 /2024 () //
189	D-ABLAPL/6195/2024 ABLAPL/2354/2024	SRI KRUSHNA BEHERA @ KRUSHNA BEHERA VS STATE OF ODISHA	ARADA JENA VS	KOREI /96 /2024 () //
190	D-ABLAPL/6233/2024 ABLAPL/2355/2024	ASHOK KAR @ ASHOK KUMAR KAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /11 /2024 () //
191	D-ABLAPL/6369/2024 ABLAPL/2356/2024	BIBHISANA SAGARIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /264 /2022 () //
192	D-ABLAPL/6282/2024 ABLAPL/2357/2024	SHIVA @ SIBA PRASAD SWAIN VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	GOP /76 /2024 () //
193	D-ABLAPL/6378/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	PURUNAKATAK /176 /2023

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	ABLAPL/2358/2024	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/6391/2024 ABLAPL/2359/2024	IJHAR ALLI SAHA @ RIZU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /73 /2024 () //
195	D-ABLAPL/6344/2024 ABLAPL/2360/2024	DIKA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	G.UDAYAGIRI /102 /2008 () //
196	D-ABLAPL/6358/2024 ABLAPL/2361/2024	JOBIDA KHATUN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
197	D-ABLAPL/6396/2024 ABLAPL/2362/2024	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	CAPITAL P.S. /72 /2024 () //
198	D-ABLAPL/6425/2024 ABLAPL/2363/2024	DEBENDRA KUMAR SRICHANDAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KAMAKHYANAGAR /589 /2023 () //
199	D-ABLAPL/6432/2024 ABLAPL/2364/2024	BABULA @ JUGAL KISHORE SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJJHATIA /8 /2024 () //
200	D-ABLAPL/6438/2024 ABLAPL/2365/2024	HRUSIKESHA SRICHANDAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KAMAKHYANAGAR /589 /2023 () //
201	D-ABLAPL/6469/2024 ABLAPL/2366/2024	SK. SAHID @ SEKH SAHID VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /99 /2024 () //
202	D-ABLAPL/6479/2024 ABLAPL/2367/2024	MITU @ PRASANTA KUMAR SETHI VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	SATYABADI /8 /2024 () //
203	D-ABLAPL/6481/2024 ABLAPL/2368/2024	DR. MOHAN KUMAR MOHAPATRA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /66 /2024 () //
204	D-ABLAPL/6496/2024 ABLAPL/2369/2024	KADAR KHAN SUNA VS	JUGALA KISHORE PANDA VS	MANAMUNDA /39 /2024 ()

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205	D-ABLAPL/6509/2024 ABLAPL/2370/2024	STATE OF ODISHA LAMBODAR NAIK VS	PRATAP CHANDRA MISHRA VS	// barpalli /59 /2024 ()
206	D-ABLAPL/6517/2024 ABLAPL/2371/2024	STATE OF ODISHA SWAPNA NAYAK VS	DEVASHIS PANDA VS	// BALIPATNA /21 /2024 ()
207	D-ABLAPL/3412/2024 ABLAPL/2372/2024	STATE OF ODISHA SIBARAM PRADHAN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// SHERAGADA /464 /2023 () //